

**LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF DECEMBER-2024**

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-780/2023	10.05.2023	CANARA BANK VS. SAGAR ENTERPRISES & ANR.	-----	18.12.2024	18.12.2024	07.01.2025	16.01.2025	16.01.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-558/2024	03.05.2024	SHANTANU GARG VS. R.D. RETAIL INDIA PVT. LTD.	-----	03.01.2025	03.01.2025	25.01.2025	06.02.2025	06.02.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-2589/2022	29.11.2022	PANASONIC LIFE SOLUTION INDIA PVT. LTD. VS. AMIT GUMBER	-----	09.01.2025	21.01.2025	23.01.2025	03.02.2025	03.02.2025	-----
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-2463/2022	07.11.2022	BALAJI FREIGHT SOLUTIONS VS. FAST FORWARD LOGISTICS INDIA PVT. LTD.	-----	14.01.2025	14.01.2025	28.01.2025	11.02.2025	11.02.2025	-----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1297/2023	09.10.2023	STATE BANK OF INDIA VS MEM KALA	NA	10.01.2025	10.01.2025	13.01.2025	31.01.2025	06.02.2025	
			306	CS (COMM)	1002/2024	11.09.2024	BANK OF INDIA VS MOHD FAIZAN KHAN	NA	10.01.2025	10.01.2025	16.01.2025	31.01.2025	03.02.2025	
			306	CS (COMM)	669/2024	31.05.2024	HITESH KHURANA VS SAIDEX ENGINEERS & INFRA PVT LTD	NA	07.01.2025	07.01.2025	15.01.2025	31.01.2025	15.02.2025	
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CSDJ 1077/2019	17.10.2019	M/S BENCARDO BATHWARE IND. PVT.LTD. VS MR. MANJU NATH HEGDE	02.12.2024	08.01.2025	14.01.2025	21.01.2025	24.01.2025	04.02.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CSCOMM 1142/2023	09.08.2023	RAJESH KRISHNA VS GUPTA M.C.D	10.12.2024	10.01.2025	21.01.2025	24.01.2025	29.01.2025	29.01.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS.COMM 1017/2024	13.09.2024	AMRIT SINGH VS M.C.D	17.12.2024	18.01.2025	22.01.2025	29.01.2025	05.02.2025	05.02.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CSCOOM 493/2023	21.03.2023	SEEMA RATHORE VS YUNUS & ORS.	09.12.2024	20.01.2025	21.01.2025	03.02.2025	18.02.2025	18.02.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CSCOMM 773/2023	09.05.2023	M/S D. K. ASSOCIATES VS RAIL LAND DEVELOPMENT AUTHORITY & ANR.	10.12.2024	20.01.2025	27.01.2025	28.01.2025	10.02.2025	10.02.2025	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM) 29/23		M/S CAPRISO FINANCE LTD VS. POOJA AGRAWAL	04.12.2024	PE-13.01.2025 AND 14.01.2025 DE-28.01.2025	BEFORE PE-13.01.2025	BEFORE DE-28.01.2025	BEFORE DE-05.02.2025	05.02.2025	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF HEARING	PE	DATE OF HEARING	DATE OF HEARING	DATE OF HEARING	DATE OF HEARING	DATE OF HEARING	DATE OF HEARING	DATE OF HEARING	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	Nil															
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	4856/2021	20.11.2021	TULLIO GIUSI SRL VS. ANGELI	VS	05.12.2024	PE-10.02.2025, 11.02.2025 and 12.02.2025	10.02.2024	17.02.2025	03.03.2025	03.03.2025	NA			
			410	CS (COMM)	934/2024	30.08.2024	FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA	VS	09.12.2024	PE-20.01.2025, 27.01.2025	20.01.2025	03.02.2025	17.02.2025	17.02.2025	NA			
			410	CS (COMM)	820/2024	29.07.2024	SUKESH KUMAR CHAUHAN VS. MCD	VS	10.12.2024	PE-19.01.2024	19.01.2025	24.01.2025	29.01.2025	29.01.2025	NA			
			410	CS (COMM)	1167/2024	23.10.2024	SALEK CHAND VS. MCD	VS	17.12.2024	PE-28.01.2025 DE-04.02.2025	28.01.2025	04.02.2025	11.02.2025	11.02.2025	NA			
			410	CS (COMM)	1048/2024	17.12.2024	RAM NIWAS GOEL VS. MCD	VS	17.12.2024	PE-28.01.2025, 04.02.2025	28.01.2025	11.02.2025	25.02.2025	25.02.2025	NA			
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	98/2024	16.01.2024	PRABH DAYAL OM PRAKASH VS MCD	VS	12.11.2024	PE-29.01.2025	29.01.2025	29.01.2025	12.02.2025	19.02.2025	04.02.2025	(DE)		
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	Nil															
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS/COMM/624/2024	21-05-2024	Saurabh Gupta Vs Harish Kumar	VS	02.12.2024	Plaintiff evidence 13.01.2025 to 25.01.2025 Defendant evidence 02.02.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence				
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS/COMM/74/2024	11-01-2024	Ashok Kumar Khetan Vs Mohit Karak	VS	03.12.2024	Plaintiff evidence 20.12.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence				
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS/COMM/1031/2024	18-09-2024	Rakesh Gupta Vs Japsin Jacob Wire Drawing Private Limited	VS	03.12.2024	Plaintiff evidence 07.01.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence				
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS/COMM/390/2024	20-03-2024	Hpl Electric And Power Limited Through A R Vs Gautam Prakash Saxena Prop Of Digital Computers	VS	03.12.2024	EVIDENCE-RECORDED ON SAME DAY								
			309 THIRD FLOOR EXTENTIO N BLOCK	COUNTER CLAIM	COUNTER CLAIM/27/2024	21-05-2024	GAUTAM PRAKASH S/o SH. JAGDISH NARAYAN SHARMA Vs HPL ELECTRIC AND POWER	VS	03.12.2024	EVIDENCE-RECORDED ON SAME DAY								
			309 THIRD FLOOR EXTENTIO N BLOCK	CS (COMM.)	CS/COMM/1801/2019	13-02-2019	VINOD KUMAR JAIN VS KAUSHALYA SINGHAL	VS	04.12.2024	Plaintiff evidence 23.12.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence				

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			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/767/2024	15-07-2024	Punjab National Bank Vs Mrs Alka Bansal	05.12.2024	Plaintiff evidence	08.01.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/604/2024	15-05-2024	The Indian Express Limited Vs Signet Media Service Pvt Ltd	11.12.2024	Plaintiff evidence	09.01.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/1357/2020	24-09-2020	SANTOSH GOSWAMI Vs DALIP MALIK AND ORS	12.12.2024	The evidence in the case shall be recorded through Ld. Court Commission					
			309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	COUNTER CLAIM/8/2021	03-02-2021	DALIP MALIK Vs SANTOSH GOSWAMI AND Anrs.	12.12.2024	The evidence in the case shall be recorded through Ld. Court Commission					
			309 THIRD FLOOR EXTENTION BLOCK	CS/DJ/	CS/DJ/536/2020	07-10-2020	KESARI CHAND JAIN AND ANR. Vs HANS RAJ SHARMA	13.12.2024	The evidence in the case shall be recorded through Ld. Court Commission					
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM/174/2024	30-01-2024	Arora Fabrics Vs Jack One Shanti Enterprises	23.12.2024	Plaintiff evidence	21.01.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/885/2023	31-05-2023	SH. SHASHI PAL SHARMA Vs DAV COLLEGE MANAGING COMMITTEE	---	---	---	---	---	---	---
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)114	18-10-2024	PRASHANT BANSAL AND ANR Vs SUNPREET SINGH AND ANR	03.12.2024	LC appointed for evidence recording				As per order, parties to file list of witnesses, if any, within 15 days from	
			310	CS (COMM)	CS (COMM)393	05-10-2021	ICICI BANK Vs PRANSHU	05.12.2024	PE-	16.12.2024			As per order, parties to file list of witnesses, if any, within 15 days from	
			310	CS (COMM)	CS (COMM)100	11-09-2024	ATUL GARG Vs M/s KUBERA SOLUTIONS PVT. LTD	06.12.2024	LC appointed for evidence recording				As per order, parties to file list of witnesses, if any, within 15 days from	
			310	CS (COMM)	CS (COMM)871	09-08-2024	M/s CAPITAL PLASTIC HOUSE Vs M/s HINDSTONE INDUSTRIES	06.12.2024						
			310	CS (COMM)	CS (COMM)736	05-07-2024	M/s PRAKASH LEATHER COMPANY Vs SHRI INDER ARORA	09.12.2024	PE-	15.01.2025				
			310	CS (COMM)	CS (COMM)735	05-07-2024	M/s SAI CREATION Vs M/s AN TEXTILE	09.12.2024	LC appointed for evidence recording				As per order, parties to file list of witnesses, if any, within 15 days from	
			310	CS (COMM)	CS (COMM)355		M/s Snv Impex Vs M/s Mani Plastic Store	12.11.2024	PE-	18.01.2025			As per order, parties to file list of witnesses, if any, within 15 days from	

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			310	CS (COMM)	CS (COMM)630	22-05-2024	M/s GOYAL TRADING COMPANY ANDANR Vs M/s CHANAN MAL VINOD KUMAR AND ANR	10.12.2024		LC appointed for evidence recording					
			310	CS (COMM)	CS (COMM)828	30-07-2024	ADIDAS AG Vs SANDEEP VOHRA	17.12.2024		LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)981	09-09-2024	Levi Strauss and Company Vs ASHOK KUMAR	17.12.2024		LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)101	12-09-2024	M/s MACSTAR MACHINE TOOLS PVT. LTD Vs M/s PIYUSH HARDWARE	19.12.2024	PE-24.01.2025		As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)101	13-09-2024	M/s RA SPICES LLP Vs M/s VM ENTERPRISES	19.12.2024		LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)110	04-10-2024	M/s SHIVAM MALIK FOODS Vs ASHA RAM AND SONS PVT. LTD	19.12.2024		LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS DJ/586/2020	20-10-2020	M/S ABSOLUTE ELECTROVISIO N PVT LTD Vs M/S ULTRA SECURITY SOLUTION AND ANR	21.12.2024	23.01.2025		As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)105	16-01-2024	M/s Jinda Medical Store Vs Ravi Specialitiess Pharma(opc) Pvt Ltd	21.12.2024	15.01.2025		As per order, parties to file list of witnesses, if any, within 15 days from				
			310	CS (COMM)	CS (COMM)244	15-02-2024	State Bank Of India Vs G Enterprises	23.12.2024	20.01.2025		As per order, parties to file list of witnesses, if any, within 15 days from				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	Nil												
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	Nil												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/93/2023	21-01-2023	M/S NARESH AND COMPANY Vs HARKIRAT SINGH AND ANR	16-12-2024	Nil	Nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	735/2023	06-10-2023	PUNJAB NATIONAL BANK Vs SHEKH MOHIT	29-11-2024	11-01-2025	11-01-2025	11-01-2025	--	--	--	--

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16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	Nil												
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Nil												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Nil												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Nil												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	523/2022	04.06.2022	INTERNATIONAL BEER BREWERIES LTD. VS. PUSHPAM FOODS AND BEVERAGES PVT. LTD.	09.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	03.03.2025
				CS(COMM)	548/2022	08.06.2022	AIWA CONSUMER PRODUCTS LLP THRU AR UMA SHANKAR Vs M/S JAGDAMBA TRADING CO.	11.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	11.03.2025
				CS(COMM)	143/2022	08.02.2022	M/S VOICE VISION DOORDARSHAN DIRECTORATE Vs	12.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	07.03.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	826 / 2024	02.08.2019	M/S IMAGE DESIGN Vs M/S MEYER APPAREL LTD	03.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	19.03.2025
				CS (COMM.)	454 / 2024	28.05.2024	Crystal Crop Protection Limited Vs Thiruvengadam Dhaman	04.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	12.03.2025
				CS (COMM.)	290 / 2024	27.03.2024	HINDUSTAN MEDIA VENTURE LTD Vs MOHAMMAD MOTI URRAHAMAN	04.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	09.03.2025
				CS (COMM.)	248 / 2024	11.03.2024	VIJAY BANSAL Vs ENGINEERERS	13.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	28.03.2025
				CS (COMM.)	709 / 2023	22.12.2023	Canara Bank Vs Shree Balaji Fruit And Vegetable Processing Industries	16.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	02.04.2025
				CS (COMM.)	169 / 2021	06.04.2021	BRAJESH KUMAR PROP OF KUMAR INTERIORS Vs AMATERASU GOODS PVT.	18.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	02.04.2025
				CS (COMM.)	304 / 2024	30.03.2024	Translink Logistic Pvt Ltd Vs Femina Classic International	19.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE	03.04.2025

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				CS (COMM.)	74 / 2024	22.01.2024	LADUMS ELECTRICALS PVT LTD Vs ION EXCHANGE INDIA LTD	20.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 04.04.2025
				CS (COMM.)	318 / 2023	26.05.2023	ROOP GANDHI Vs SHAILANDER SINGH CHAUHAN	23.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 04.04.2025
				CS (COMM.)	454 / 2024	28.05.2024	Crystal Protection Limited Vs Thiruvengadam Dhaman	04.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 12.03.2025
				CS (COMM.)	290 / 2024	27.03.2024	HINDUSTAN MEDIA VENTURE LTD Vs MOHAMMAD MOTI URRAHAMAN	04.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 09.03.2025
				CS (COMM.)	248 / 2024	11.03.2024	VIJAY BANSAL Vs S D ENGINEERERS	13.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 28.03.2025
				CS (COMM.)	709 / 2023	22.12.2023	Canara Bank Vs Shree Balaji Fruit And Vegetable Processing Industries	16.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 02.04.2025
				CS (COMM.)	169 / 2021	06.04.2021	BRAJESH KUMAR PROP. OF M/S. KUMAR INTERIORS Vs AMATERASU	18.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 02.04.2025
				CS (COMM.)	304 / 2024	30.03.2024	Translink Logistic Pvt Ltd Vs Femina Classic International	19.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 03.04.2025
				CS (COMM.)	74 / 2024	22.01.2024	LADUMS ELECTRICALS PVT LTD Vs ION EXCHANGE INDIA LTD	20.12.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREAN CE 04.04.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	Nil												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) No. : 386/24	13.08.2024	Raj Krishna Vs Tarvinder Singh Bjurji	12.12.2024	withn week	in	21.01.2025	within week	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) No. 113/2024	06.03.2024	Loreal SA Vs Katson International	17.12.2024	withn week	in	10.01.2025	within week	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 271/23	06.05.2023	M/S NETWORK18 MEDIA AND INVESTMENTS LTD Vs M/S SKILLTREE KNOWLEDGE	02.12.2024	withn week	in	23.12.2024	within week	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 342/21	07.10.2021	STATE BANK OF INDIA Vs BIRWATI	05.12.2024	withn week	in	22.01.2025	within week	03.02.2025	NIL	NIL



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30	SH. AJAY KUMAR JAIN	SOUTH-EAST	Nil												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ/ 971/21	44537	SH. HARVINDER SINGH Vs. SH. MAN MOHAN SINGH	45560	45583	--	--	--	--	PE:- 02.12.24, 03.12.24, 04.12.24 DE:- 10.12.24, 11.12.24 AND 12.12.24	
				COMMERCIAL SUIT	CS COMM/ 449/223	45054	ADBUFFS MEDIA PROVIATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC	08/1024	23.10.24	--	--	--	--	PE:- 07.01.25 DE:- 13.01.25 AND ARG:- 24.02.25	
32	SH. BHUPESH KUMAR	SOUTH-EAST	Nil												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	Nil												
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT, SOUTH	SOUTH-EAST	Nil												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	Nil												
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	114/2024	09-04-2024	SHREE MARKETING VS. KHUSHAL ENTERPRISES	04-12-2024	-	-	-	-	-	P.E-09-01-2025 D.E.- 24-01-2025, FINAL ARGUMENT- 31-01-2025	
			12	RECOVERY	366/2023	23-09-2024	PUNJAB NATIONAL BANK VS. KIRAN ENTERPRISES	21-12-2024	-	-	-	-	-	P.E-17-01-2025 D.E.- 31-01-2025 FINAL ARGUMENT- 06-02-2025	
			12	RECOVERY	332/2022	19-12-2024	M/S AGNI INSTRUMENTS ENGINEERS VS. M/S NEELANSH FIRE PROTECTION SYSTEM	19-12-2024	-	-	-	-	-	P.E-08-01-2025 D.E.- 22-01-2025 FINAL ARGUMENT- 31-01-2025	
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	Nil												
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	CS (COMMERCIAL)/CIVIL	85/2024	MOGLI LABS INDIA PVT LTD VS. D LITE TRADERS	05.12.2024	WITHIN 10 DAYS	YES	NO	3	DAYS TO BE HEARD ON 31-01-2025	03-01-2025 - P.E. 17-01-2025 - D.E. 31-01-2025 - FINAL ARGUMENTS		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR NAME VS	DATE OF CASE MANAGEMENT HEARING	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON	BEFORE	Other Stages/Hearing Date
				CS (COMMERCIAL)/CIVIL	122/2023	M/S SUPER ELECTRIC L VS. M/S ETA ENGINEERING P.LTD THROUGH ITS DIRECTOR	07.12.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	03-02-2025	BEFORE 05-02-2025	10.01.2025 - P.E. 23.01.2025 - D.E. 03.02.2025 - FINAL ARGUMENTS
				CS (COMMERCIAL)/CIVIL	69/2024	S KUMAR GLASS TRADING COMPANY VS M K GLASS AND ALUMINUM	17.12.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	28.01.2025	BEFORE 05-02-2025	21.01.2025 - D.E. 28.01.2025 - FINAL ARGUMENTS
				CS (COMMERCIAL)/CIVIL	25/2022	TODAY TEA LIMITED VS. MANOJ GARG	09.12.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	15.02.2025	BEFORE 05-02-2025	21.01.2025 - P.E. 07.02.2025 - D.E. 15.02.2025 - FINAL ARGUMENTS
				CS (COMMERCIAL)/CIVIL	44/2024	HINDUJA HOUSING FINANCE LTD VS. AMIT KUMAR	20.12.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	07.02.2025	BEFORE 04-02-2025	P.E. 20.01.2025 - D.E. 07.02.2025 - FINAL ARGUMENTS
39	SH. BRJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS (COMMERCIAL)				Framing the issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 26/24	07-08-2023 PANKAJ JAIN VS. MOHAMMAD JAFAR	10.01.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE/09.01.2025 & 10.01.2025, 13.01.2025 & 14.01.2025, 23.01.2025 F/A	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM) 280/2024	13-05-2024 ANKIT JAIN VS NIDHI PODDAR	03.12.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/18.01.2025	
			ROOM NO 208	COMMERCIAL	CS (COMM) 256/2024	25-04-2024 UNION BANK OF INDIA VS HITESH DUA	13.12.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/18.01.2025	
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS (COMMERCIAL)	CS (COMM) 313/2024	28-05-2024 M/S NAURAS FASHION VS GUDDIYAN NAJMIN	23/12/2024	Not Filed	Not Filed	Not Filed	NO	NO		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304					Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date
				CS (COMM)	365/2024	SHITIZ SINGHAL VS SHYAM SUNDER SAHU	02-12-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 27-01-2025	
				CS (COMM)	2/2024	SHREE BANKEY BEHARI FABRICS PVT. LTD. VS RAIS AHMAD	02/12/2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-01-2025	
				CS (COMM)	437/2024	PRAVEEN KUMAR VS LAXMI TRADERS	04-12-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-01-2025	



SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					CS/Comm./196/23	03.02.23	M/s Asadeep Furnishing Pvt. Ltd. Vs. M/s Loyal Trading INC							18.12.24
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH COMMERCIAL	Nil											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	Nil											
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM.487/2024	27.09.2024	M/S CONTINENTAL CARRIERS VS TRANSMODE SHIPPING SERVICES PVT LTD	03.12.2024	10.12.2024	17.12.2024	17.12.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM.395/2024	16.08.2024	M/S MOGLI LABS INDIA PVT LTD VS M/S BABAL FASHION	11.12.2024	18.12.2024	03.01.2025	03.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM.501/2024	05.10.2024	STATE BANK OF INDIA VS JASVIR SINGH	12.12.2024	19.12.2024	03.01.2025	03.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM.405/2024	20.08.2024	CHAPTER CORP SUPREME VS SUDESH KUMAR BHATI	16.12.2024	23.12.2024	03.01.2025	03.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM.516/2024	16.10.2024	CANARA BANK VS REWA	17.12.2024	24.12.2024	08.01.2025	08.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM.500/2024	14.10.2024	UNION BANK OF INDIA VS ANKIT	19.12.2024	03.01.2025	10.01.2025	10.01.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM.466/2024	20.09.2024	M/S SONI CONSTRUCTION AND INTERIORS VS M/S R K A ELEVATOR	24.12.2024	07.01.2025	14.01.2025	14.01.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COURT-02	COMMERCIAL	613	Commercial suit	CS (COMM)/36/24	45303	S.I. Energy Ventures Pvt Ltd Vs Trackon Courier Pvt Limited	45637	17-01-2025 18-01-2025 21-01-2025	17-01-2025 18-01-2025 21-01-2025	17-01-2025 18-01-2025 21-01-2025	17.02.2025	17.02.2025	04-02-2025 05-02-2025 06-02-2025
			613	Commercial suit	CS (COMM)/150/24	12-03-2024	Sukhmani Realty LLP Vs Kuldeep Singh	45643	45670	45670	45670	45692	45692	24-01-2025 25-01-2025
			613	Commercial suit	CS (COMM)/265/24	16-05-2024	M/s JVN Enterprises Vs Adlok Creations Pvt Ltd	45645	30-01-2025 31-01-2025	30-01-2025 31-01-2025	30-01-2025 31-01-2025	21-02-2025	21-02-2025	10-02-2025 11-02-2025
			613	Commercial suit	CS (COMM)/316/24	01-07-2024	Hill Associate India Pvt Ltd Vs Piccadily Hotels Pvt Ltd	45646	45680	45680	45680	45701	45701	45691

